

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 93 of 2015 & IA No. 141 of 2015

APPEAL NO. 44 & 60 OF 2015

APPEAL NO. 299 & 300 OF 2014

APPEAL NOS. 294 & 295 OF 2014

APPEAL NO 248 OF 2014 & IA NO. 407 OF 2014

APPEAL NO. 249 OF 2014 & IA NO. 408 OF 2014

APPEAL NOS. 5, 35, 36, 37, 38, 39, 40, 248, 249, 262 OF 2015

Dated: 17th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 93 of 2015 & IA No. 141 of 2015

In the matter of:-

M/s. G.R. Sponge and Power Ltd. & Anr.Appellant (s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

APPEAL NOS. 44 & 60 OF 2015

In the matter of:-

M/s. API Ispat & Powertech Pvt. Ltd. Appellant (s)

Versus

Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

APPEAL NOS. 299 & 300 OF 2014

In the matter of:-

M/s. Salasar Steel and Power Ltd.	 Appellant (s)
	Versus	
Chhattisgarh State Power Distribution Co. Ltd. & Anr.	 Respondent (s)
Counsel for the Appellant(s)	: Mr. Raunak Jain	
Counsel for the Respondent(s)	: Mr. Anand K. Ganesan Ms. Neha Garg for R-2	

APPEAL NOS. 294 & 295 OF 2014
APPEAL NO 248 OF 2014 & IA NO. 407 OF 2014
APPEAL NO. 249 OF 2014 & IA NO. 408 OF 2014
APPEAL NO. 5 OF 2015
APPEAL NOS. 35, 36, 37, 38, 39, 40, 249 & 262 OF 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.	Appellant (s)
	Versus	
Chhattisgarh State Electricity Regulatory Commission & Anr.	 Respondent (s)
Counsel for the Appellant(s)	: -	
Counsel for the Respondent(s)	: Mr. Anand K. Ganesan Ms. Neha Garg for R-1 Mr. Raunak Jain for R.2 (A.Nos. 294/14, 295/14, 248/14, 249/14 5/15, 37/15, 38/15, 249/15, 262/15) Mr. Aashish Anand Bernard for R-2 (A. Nos. 35/15, 39/15, 40/15)	

APPEAL NO. 248 OF 2015

In the matter of:-

SKS Ispat & Power Ltd.,	 Appellant (s)
	Versus	
Chhattisgarh State Power Distribution Co. Ltd. & Anr.	 Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

ORDER

By the consent of the parties, the matters are adjourned to **25.07.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson